

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 10924/16/19]
- (ii) (a) Annual Report and Accounts of the National Institute for Locomotor Disabilities (Divyangjan), [formerly National Institute for Orthopaedically Handicapped (NIOH),] Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 10925/16/19]

**एन.एस.एफ.डी.सी., दिल्ली का प्रतिवेदन और लेखे (2017-18) तथा संबंधित पत्र**

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपला): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Twenty-ninth Annual Report and Accounts of the National Scheduled Castes Finance and Development Corporation (NSFDC), Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T. 10785/16/19]

**I. Notification of the Ministry of Human Resource Development**

**II. Report and Accounts of various NITs, IITs and academic Institutions and related papers**

**III. MoU (2018-19) between Government of India and EdCIL (India)**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of School Education and Literacy), Notification F. No. NCTE-Regl. 012/16/2018, dated the 29th June, 2018, amending Notification No. F.N. 61-03/20/2010/NCTE/(N&S), dated the 23rd August, 2010 to insert/substitute certain entries in the original Notification, under sub-section (3) of Section 38 of the Right of Children to free and Compulsory Education Act, 2009. [Placed in Library. *See* No. L.T. 10905/16/19]

- II. 1. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
- (i) (a) Annual Report and Accounts of the National Institute of Technology, Meghalaya, for the year 2017-18, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. *See* No. L.T. 10883/16/19]
  - (ii) (a) Annual Report and Accounts of the National Institute of Technology, Sikkim, for the year 2016-17, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.  
[Placed in Library. *See* No. L.T. 10878/16/19]
2. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—
- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Bhilai, for the year 2016-17.  
(b) Annual Accounts of the Indian Institute of Technology (IIT), Bhilai, for the year 2016-17, and the Audit Report thereon.  
(c) Review by Government on the working of the above Institute.  
[Placed in Library. *See* No. L.T. 10872/16/19]
  - (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Dharwad, for the year 2016-17.  
(b) Annual Accounts of the Indian Institute of Technology (IIT), Dharwad, for the year 2016-17, and the Audit Report thereon.  
(c) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.  
[Placed in Library. *See* No. L.T. 10873/16/19]
3. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 24 and sub-section (4) of Section 26 of the Auroville Foundation Act, 1988:—

- (a) Annual Report and Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2017-18, together with the Auditor's Report on the Accounts.
  - (b) Review by the Government on the working of the above Foundation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 10885/16/19]

4. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014:—

- (i) (a) Annual Report of the Atal Bihari Vajpayee- Indian Institute of Information Technology and Management (ABV-IIITM), Gwalior, for the year 2016-17.
  - (b) Annual Accounts of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIITM), Gwalior, for the year 2016-17, and the Audit Report thereon.
  - (c) Review by the Government on the working of the above Institute. [Placed in Library. See No. L.T. 10875/16/19]
  - (ii) (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2016-17.
  - (b) Review by the Government on the working of the above Institute. [Placed in Library. See No. L.T. 10869/16/19]
  - (iii) (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITDM), Kurnool, for the year 2016-17.
  - (b) Review by the Government on the working of the above Institute.
  - (iv) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, (including IIITDM Kurnool), for the year 2016-17, and the Audit Report thereon.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (iii) to (iv) See No. L.T. 10901/16/19]

5. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha (SLBSRSV), New Delhi, for the year 2017-18.
- (b) Review by Government on the working of the above Vidyapeetha.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 10880/16/19]

- (ii) (a) Annual Report of the Odisha Madhyamik Shiksha Mission, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bhubaneswar, Odisha, for the year 2016-17
- (b) Annual Accounts of the Odisha Madhyamik Shiksha Mission, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bhubaneswar, Odisha, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (c) Review by Government on the working of the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. See No. L.T. 10874/16/19]

- (iii) (a) Annual Report and Accounts of the Indian Council of Historical Research (ICHR), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 11025/16/19]

- (iv) (a) Annual Report and Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 11026/16/19]

- (v) (a) Annual Report of the Association of Indian Universities (AIU), New Delhi, for the year 2017-18.

- (b) Annual Accounts of the Association of Indian Universities (AIU), New Delhi, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Association.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) and (b) above.

[Placed in Library. See No. L.T. 10871/16/19]

- (vi) (a) Annual Report and Accounts of the Indian Institute of Advanced Study (IIAS), Shimla, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 11027/16/19]

- (vii)(a) Annual Report and Accounts of the Uttarakhand Sabhi Ke Liye Madhyamik Shiksha Parishad, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Dehradun, Uttarakhand, (RMSA), for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

- (viii) (a) Annual Report and Accounts of the Uttarakhand Sabhi Ke Liye Madhyamik Shiksha Parishad, implementing the Sarva Shiksha Abhiyan, Uttarakhand, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. For (vii) and (viii) See No. L.T. 10879/16/19]

- (ix) (a) Annual Report and Accounts of the State Society Implementing Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Manipur, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. See No. L.T. 10881/16/19]

- (x) (a) Annual Report and Accounts of the Shastri Indo-Canadian Institute, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. See No. L.T. 10884/16/19]

- (xi) (a) Annual Report and Accounts of the State Society implementing Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Tripura, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. See No. L.T. 11028/16/19]

- (xii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Bhopal, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. See No. L.T. 10886/16/19]

- (xiii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. See No. L.T. 10887/16/19]

- (xiv) (a) Annual Report and Accounts of the National Institute of Technical Teachers Training and Research (NITTTR), Chandigarh, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. See No. L.T. 10886/16/19]

- (xv) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research, Berhampur, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. See No. L.T. 10882/16/19]

- III. Memorandum of Understanding between the Government of India (Ministry of Human Resource Development) and the EdCIL (India) Limited, for the year 2018-19.

[Placed in Library. See No. L.T. 11029/16/19]

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### **REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS**

DR. V. MAITREYAN (Tamil Nadu): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs:—

- (i) 216th Report on Action Taken by Government on the Recommendations/ Observations contained in the Two Hundred Eleventh Report on the Cyclone Ockhi- its Impact on Fishermen and Damage Caused by it;
- (ii) 217th Report on Action Taken by Government on the Recommendations/ Observations contained in the Two Hundred Ninth Report on Demands for Grants (2018-19) of the Ministry of Home Affairs;
- (iii) 218th Report on Action Taken by Government on the Recommendations/ Observations contained in the Two Hundred Tenth Report on Demands for Grants (2018-19) of the Ministry of Development of North Eastern Region; and
- (iv) 219th Report on Action Taken by Government on the Recommendations/ Observations contained in the Two Hundred Thirteenth Report on Security Situation in the North Eastern States of India.